

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 305
IB-1358/ND/2019
New IA- 1742/2024

IN THE MATTER OF:

M/s Shrem Residency Pvt. Ltd.

... Applicant/Petitioner

Versus

Shraman Estate Pvt. Ltd.

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 25.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the RP : Adv. Bhupendra Dave

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 5:00 pm., let the matter be listed for hearing on 26.04.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)